

# High Court of Jammu & Kashmir and Ladakh at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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## NOTIFICATION

No: 855 of 2024 RG/LP Dated: 28-5-2024.

It is hereby notified that the below mentioned applicants have surrendered their certificates of enrolment, therefore the same are suspended from the dates shown against each:-

S.No	Name S/Shri	Date of Surrender	Enrollment Licence No. & Date
1.	Ms. Sonam Prasher D/O Behari Lal R/O Shanti Nagar, Tope Sher Khannia Jammu	23.04.2024	JK-223/2021 Dated 04.06.2021 (Absolute/Final)
2.	Ms. Meghna Mohan D/O Mohan Lal R/O 313-314 Lane 5 Lakkar Mandi Janipur Jammu	23.04.2024	JK-76/2014 Dated 13.03.2014 (Absolute/Final)
3.	Ms. Andleeb Singh D/O Balak Singh Baghi R/O Village Degwar Naldayalan P/O Poonch Haveli	23.04.2024	JK-17/2020 Dated 19.02.2020 (Absolute/Final)
4.	Ms. Palvi Bakshi D/O Sanjay Kumar Bakshi R/O Plot No. 210, Rehari Colony, Hari Singh Nagar, Jammu	18.04.2024	JK-722/2019 dated 31.12.2019 (Absolute/Final)
5.	Ms. Ishita Gupta D/O Rohini Kiran Gupta H.No.14 Lane No.16 Tawi Vihar Colony Siddhar Jammu	18.04.2024	JK-537/2018 dated 10.10.2018 (Absolute/Final)
6.	Ms. Pawandeep Kour D/O Gurcharan Singh R/O 40 Rajpura Mandi District Poonch	14.03.2024	JK-12/12 dated 16.02.2012 (Absolute/Final)
7.	Mr. Amandeep Bhagat S/O Om Prakash Bhagat R/O 315 Lakkar Nandi Housing Colony Jammu	06.03.2024	JK-179/16 dated 06.04.2016 (Absolute/Final)
8.	Ms. Vishali Magotra D/O Kasturi Lal Magotra R/O 132 Patoli Magotrian Jammu North District Jammu	06.03.2024	JK-241/2021 dated 04.06.2021 (Absolute/Final)
9.	Mr. Pardeep Singh S/O Hem Raj R/O 702 b Muthi Jammu	04.04.2024	JK-551/94 dated 21.11.1994 (Absolute/Final)
10.	Mr. Kulbhushan Singh S/O Th. Gian Singh R/O Village Gurah Slathian Tehsil & District Samba	20.04.2024	JK-732/89 dated 7.02.1989 (Absolute/Final)
11.	Ms. Sapanpreet Kour D/O Manjeet Singh R/O Ward No.10 H.no.166 near BDO Office R.S Pura Jammu	28.03.2024	JK-106/2019 dated 18.03.2019 (Absolute/Final)
12.	Ms. Deeba Khan D/O Syed Nasir Khan R/O Karan Nagar Srinagar	01.03.2024	JK-362/2017 dated 02.08.2017 (Absolute/Final)

13.	Mr. Suresh Kumar S/o Ram lal R/o Village Balwain Dhar Sharochan P.O. Balwal Jammu	20.03.2024	JK-502/2004 dated 22.03.2004 (Absolute/Final)
14.	Mr. Syed Aabid Hussain S/O Syed Gh. Qadir R/O Pachahar Pulwama	30.12.2023	JK-658/2017 dated 28.11.2017 (Absolute/Final)
15.	Mr. Mohd Shafeeq S/O Sh. Abdul Razaq R/O 100 Dodason Bala, Thannamandi, District Rajouri- 185212	01.05.2024	JK-671/2019 Dt.31.12.2019 (Absolute/Final)
16.	Ieshan Basotra S/O Sh. Sham Lal Sharma R/O 201, Hari Nagar, Old Janipur, Jammu-180007	06.05.2024	JK-848/2021 Dt.13.12.2021 (Absolute/Final)
17.	Mr. Dheeraj Sharma S/O Sh. Yash Pal Sharma R/O Hira Chak P/O Halqa Marh, District Jammu-181206	06.05.2024	JK-701/2018 Dt.29.12.2018 (Absolute/Final)
18.	Mr. Neeraj Kumar S/O Sh. Arjun Kumar R/O Ward No.12, Parliwand, Kathua, District Kathua-184101	06.05.2024	JK-551/2015 Dt.18.12.2015 (Absolute/Final)
19.	Mr. Varun Kumar S/O Sh. Vijay Kumar R/O Jammu	06.05.2024	JK-497/2020 Dt.29.12.2020 (Absolute/Final)
20.	Mr. Mukesh Kumar Angural S/O Gharu Ram Angural R/O Jammu	18.05.2024	JK-227/2017 Dt.16.03.2017 (Absolute/Final)

**By Order.**

(Registrar Administration)

No: 19386-410/R4LP.

Dated: 28-5-2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu/Srinagar.
2. Principal District & Sessions Judge Jammu/Srinagar/ Poonch/Samba/ Kathua/Pulwama/Rajouri
3. Secretary, Bar Council of India, New Delhi
4. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of J&K High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu/Srinagar.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.

7-27 S/Shri/Smt \_\_\_\_\_

..... for information.

(Registrar Administration)